

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 07.03.2019

NOTICE

Take notice that the following matters listed on 05.03.2019 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be as indicated below.

S. No.	Case No.	Name of the Parties	Original Date of Hearing	Next Date of Hearing
1.	Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016	Jk cement limited vs. Competition commission of india & Anr.	05.03.2019	04.04.2019
2.	Review Application (AT) 06 of 2018 in TA (AT) (Compt.) No. 11 of 2017 (Old Appeal No. 49/2016)	Jaiprakash Associates Limited Vs. Competition commission of India & Anr	05.03.2019	04.04.2019
3.	Review Application No. 03 of 2019 in Comp. App. (AT) No. 168 of 2017	Vijaya Hospitality & Resorts & Ors. Vs. Sibi C. K. &Ors.	05.03.2019	04.04.2019
4.	Compt. Appeal (AT) No. 1-03 of 2017	Coal India Limited &Ors Vs. Competition Commission of India & Anr. With	05.03.2019	11.04.2019
5.	Compt. Appeal (AT) No. 11/2017	Coal India Limited &Ors. Vs. CCI &Ors. With	05.03.2019	11.04.2019
6.	Compt. Appeal (AT) No. 12/2017	Coal India Limited &Anr. Vs. CCI &Anr.	05.03.2019	11.04.2019

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By Order
-sd/-

Registrar